

CCP 13/13
O.A. No.204/2010(D)

20.11.13.

Hon'ble Sri Navneet Kumar, Member (J)
Hon'ble Ms. Jayati Chandra, Member (A)

Shri S. P. Singh, learned counsel appearing on behalf of the respondents fairly submitted at bar that in compliance of the order passed by this Tribunal In O.A. No. 204/2010 dated 10.2.12 has been complied with vide order dated 29.4.13. As such, nothing survive to adjudicate in the present contempt petition. Accordingly, the contempt petition is dismissed. Notices issued are discharged.

S. Ch

Member(A)

J. Ch
Member(J)

vidya

*Copy of order
Dated 20-11-2013
B/Chandu
25-11-2013*